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Title : Bills passed by the Houses of Parliament during the 3<sup>rd</sup> Session of 15<sup>th</sup> Lok Sabha and assented to by the President.

SECRETARY-GENERAL : Madam, I beg to lay on the Table the following seven Bills passed by the Houses of Parliament and assented to by the President since a report was last made to the House on the 20<sup>th</sup> November, 2009:-

1. The Jharkhand Contingency Fund (Amendment) Bill, 2009;
2. The Representation of the People (Amendment) Bill, 2009;
3. The Appropriation (No. 4) Bill, 2009;
4. The Jharkhand Appropriation (No.3) Bill, 2009;
5. The Appropriation (Railways) No. 4 Bill, 2009;
6. The Legal Metrology Bill, 2009; and
7. The Constitution (Ninety-Fifth Amendment) Bill, 2009.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following eleven Bills passed by the Houses of Parliament and assented to by the President:-

1. The Essential Commodities (Amendment and Validation) Bill, 2009;
2. The Central Universities (Amendment) Bill, 2009;
3. The Competition (Amendment) Bill, 2009;
4. The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2009;
5. The Workmen's Compensation (Amendment) Bill, 2009;
6. The National Rural Employment Guarantee (Amendment) Bill, 2009;
7. The Payment of Gratuity (Amendment) Bill, 2009;
8. The State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Bill, 2009;
9. The Salaries and Allowances of Ministers (Amendment) Bill, 2009;
10. The Civil Defence (Amendment) Bill, 2009; and
11. The Rubber (Amendment) Bill, 2009.

(Placed in Library, See No. LT – 1701/15/10)

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